

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 11.11.2022**

**COURT OF REGISTRAR**

## **CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 4203 of 2022 in Com App (AT) (Ins) No. __ of 2022	Janardan Prasad Mehto Vs. Durga Developers Pvt. Ltd.	Sanjay Kumar Singh
<b>2.</b>	I.A. No. 4209 of 2022 in Com App (AT) (Ins) No. __ of 2022	Yes Bank Ltd. Vs. CHD Developers Ltd. Through IRP	Srishty Kaul
<b>3.</b>	I.A. No. 4208 of 2022 in Com App (AT) (Ins) No. __ of 2022	Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah, Resolution Professional of Wind World India Ltd. & Anr.	Chitranshul A. Sinha
<b>4.</b>	I.A. No. 4218 of 2022 in I.A. No. __ of 2022 in Com App (AT) No. 335 of 2019	Prabhakar Yashavant Mahajan Vs. Micro Inks Ltd.	Prabhakar Y Mahajan

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**By order**  
**-sd/-**  
**Assistant Registrar**